Declaration of Assets and Liabilities

Year- 2024- 25

I, <u>Praveen Kumar</u>, son of <u>Mr. Manoj Kumar</u>, aged 29 yrs, belonging to <u>Bihar Legislative Assembly Secretariat Service</u> and presently working as <u>Assistant Section Officer in Bihar Legislative Assembly Secretariat</u>, <u>Patna</u> give herein below the details of the assets (immovable, movable, bank balance etc.) of myself, my spouse and dependants.\*

## A. <u>Details of Movable Assets</u>

17/2/25

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr.<br>No. | Description   | Self                           | Spouse<br>Name | Dependant-1<br>Name<br>Manoj Kumar<br>(Father)  | Dependant-2<br>Name<br>Sita Devi<br>(Mother)  | Dependant-3<br>Name |
|------------|---|--------------------------------|----------------|---|---|---------------------|
| (i)        | Cash  | Rs. 15,000/-<br>(Approx.)      |                | Rs. 1,00,000/-<br>(Approx.)   | Rs. 1,20,000/-<br>(Approx.)   |                     |
| (ii)       | Deposits in Banks,<br>financial Institution<br>and Non- Banking<br>Financial<br>Companies | SB- Rs. 20,000/-<br>(Approx.)  |                |   |   |                     |
| (iii)      | Bonds, Debentures and Shares in Companies,  | Rs. 2,25,000/-<br>(Approx.)    |                | NIL   | NIL   |                     |
| (iv)       | Other Financial<br>Institutions, NSS,<br>Postal Saving, LIC<br>Policies, etc              | LIC- Rs. 60,000/-<br>(Approx.) |                | NIL   | NIL   |                     |
| (v)        | Motor Vehicles<br>(details of make,<br>etc)   | NIL                            |                | Two Wheeler Bike  | NIL   |                     |
| (vi)       | Jewellery (details of weight and value)  Gold-15gm Value-Rs.1,12,500/- (approx.)          |                                |                | Gold- 20gm<br>Value-Rs.1,50,000/-<br>(approx.)<br>Silver- 100gm<br>Value-Rs.10,000/-<br>(approx.) | Gold- 350gm<br>Value-Rs.26,25,000/-<br>(approx.)<br>Silver- 700gm<br>Value-Rs.70,000/-<br>(approx.) |                     |
| (vii)      | Other assets, such as values of claims/ interests   | NIL                            |                | NIL   | NIL   |                     |

Note: Value of Bond/ shares/ debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\*. Dependant here means a person substantially dependant on the income of the employee.

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**Details of Immovable Assets** В.

(Note:- Properties in joint ownership indicating the extent of joint ownership will also have to be Indicated)

|            | Troperties in joi   | - Ownership                           | marcating the ex | on joint ownershi  | p will also have to be  | Indicated)              |
|------------|---|---------------------------------------|------------------|--|---|-------------------------|
| Sr.<br>No. | Description   | Self                                  | Spouse Name      | Dependant – 1<br>Name<br>Manoj Kumar<br>(Father)                             | Dependant-2<br>Name<br>Sita Devi<br>(Mother)                          | Dependant-<br>3<br>Name |
| (i)        | Agricultural Land-<br>Location (s)-<br>SurveyNumber (s)-<br>Extent (Total<br>Measurement)-<br>Current market value          | NIL                                   |                  | West Champaran,<br>Area- 3 kattha<br>(Approx.)<br>Value- Not Known           | NIL   |                         |
| (ii)       | Non-Agricultural<br>Land- Location (s)-<br>Survery Number (s)-<br>Measurement-<br>Current market value                      | NIL                                   |                  | NIL  | West Champaran,<br>Area- 4.50 kattha<br>(Approx.)<br>Value- Not Known |                         |
| (iii)      | Buildings (Commercial and residential)Location (s)- Survey/door number(s)- Extent (Total measurement)- Current market value | NIL                                   |                  | NIL  | NIL   |                         |
|            | House/Apartments,<br>etc Location(s)-<br>Survey/door number<br>Extent (Total<br>measurement)-<br>Current market value       | Hindu<br>Undivided<br>Family<br>(HUF) |                  | West Champaran-<br>Build Up Area- 1150<br>sqft (Approx.)<br>Value- Not Known | NIL   |                         |
| (v)        | Others (such as interest in property)   | NIL                                   |                  | NIL  | NIL   |                         |

(2) I give herein below the details my liabilities/ over dues to public financial institutions and government dues :[Note: Please give separate details for each item]

| Sr. No | Description   | Name & Address of Bank/<br>Financial Institutions (s)/<br>Department (s) | Amount outstanding as on 31-12-2024 |
|--------|---|--|-------------------------------------|
| (a)    | (i) Loans from Banks  | State Bank of India, Patna   | Rs. 13,50,000/-<br>(Approx.)        |
|        | (ii) Loans form Financial Institutions  |  | NIL                                 |
|        | (iii) Government Dues :     (a) dues to departments dealing with government accommodation |  | NIL                                 |
|        | (b) dues to department dealing with supply of water                                       |  | NIL                                 |

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|     | (c) dues to departments dealing with supply of electricity   | <u></u>         | NIL |
|-----|--|-----------------|-----|
|     | (d) dues to departments dealing with telephones  |                 | NIL |
|     | (e) dues to departments dealing with government transport (including aircraft and helicopters)   |                 | NIL |
|     | (f) Other dues, if any   |                 | NIL |
| (b) | (i)Income Tax including surcharge (also indicate the assessment year up to which income tax return filed. Give also Permanent Account Number (PAN) | PAN- IGGPK3824N | NIL |
|     | (ii) Wealth Tax [Also indicate the assessment year up to which wealth Tax return filed.]   |                 | NIL |
|     | (iii) Sales Tax [Only in case of proprietary business]   |                 | NIL |
|     | (iv) Property Tax  |                 | NIL |

## C. <u>Personal Details</u>:

| i) GPF/CPF/PRAN NO | :- | PRAN- 110114057674  |
|--------------------|----|---|
| ii) Gender         | :- | M (M/F)   |
| iii) Date of Birth | :- | 0 2 0 2 1 9 9 6 (DD/MM/YYYY)  |
| iv) Class/Group    | :- | B (A/B/C)   |
| v) Cadre           | :- | Bihar Legislative Assembly Secretariat Service (Full Name e.g., B.A.S Bihar Administrative Service, B.S.S Bihar Secretariat Service etc.) |
| vi) Home District  | :- | West Champaran  |

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: France Kural.

Name of Employee:- PRAVEEN KUMAR Designation:- Assistant Section Officer

Department :- Bihar Legislative Assembly Secretariat, Patna

Place :- PATNA

Date :- 13.02.2025

Note:- Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.